

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 17.12.2020 (THURSDAY)

COURT – III (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Venugopal M., Member (Judicial) and Hon'ble Dr. Alok Srivastava, Member (Technical)

For Admission (After Notice)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 602 of 2020	Vipul Dilip Shah & Anr. Vs. Parinee Developers Pvt. Ltd., Through IRP Subhash Chandra Modi	Chandra Prakash	Gopalakrishnan-R1
2.	Comp. App. (AT) (Ins) No. 655 of 2020	Gp Capt Atul Jain Vs. Tripathi Hospital Pvt. Ltd.	Atul Jain	Shivani Kher-R1, R2, R3 & R8
3.	Comp. App. (AT) (Ins) No. 713 of 2020	Praful Nanji Satra Vs. Vistra ITCL (India) Ltd. & Ors.	Malak Manish Bhatt	Prakash Shinde-R1 to R3 Devarajan Raman- IRP
4.	Comp. App. (AT) (Ins) No. 776 of 2020	Mateshwari Minerals Vs. Jet Granito Pvt. Ltd.	Puneet Jain	Shaili Shah
5.	Comp. App. (AT) (Ins) No. 931 of 2020	Sumat Gupta, Resolution Professional, Agro Dutch Industries Ltd. Vs. RD Sharma, Incharge, Mars Envirotech Limited & Anr.	Dr. Rajansh Thukral	
6.	Comp. App. (AT) No. 147 of 2020	Sheesh Mahal Inns and Hotels Pvt. Ltd. & Anr. Vs. Registrar of Companies, Delhi & Anr.	Amrita Sarkar	Kamalkant Jha
7.	Comp. App. (AT) No. 150 of 2020	C.A. Udayan Sen Vs. National Financial Reporting Authority (NFRA)	Aayushhi Sharma	Kamal Kant Jha
8.	Comp. App. (AT) No. 151 of 2020	Shrenik Baid Vs. National Financial Reporting Authority	Misha Rohtagi Mohta	Kamal Kant Jha

9.	Comp. App. (AT) No. 152 of 2020	Rukshad Daruvala Vs. National Financial Reporting Authority	Aayushhi Sharma	Kirtiman Singh
10.	Comp. App. (AT) No. 157 of 2020	Manoj Kumar Agarwal Vs. Mohani Tea Leaves Pvt. Ltd. & Ors.	Neeraj Kr. Gupta	Saurav Jain-R2 Rohit Parasrampuria-R7 Rishav Banerjee
11.	Comp. App (AT) No. 169 of 2020	Gouri Bio Dairy & Milk Pvt. Ltd. Through its hareholder: Sanjay Soni Vs. Registrar of Companies, Jharkhand & Anr.	Pawan Sharma	

For Hearing

12.	Comp. App (AT) (Ins) No. 159 of 2020	Shailendra Sharma Vs. Ercon Composites & Ors.	Gurucharan Singh	Rajdev Singh Ritesh Khare-R1 Rahul Adhlakha-R3
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By the order of Hon'ble Acting Chairperson

**-sd/-
Registrar**